

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO 131 OF 2017(SZ)

Syed Mohammed Kalifa Sahib,
S/o Syed Kamil Sahib,
President, NagoreDargah Advisory Board,
NO. 3, Kalifa Sahib Street, Nagore- 611 002.
Nagapattinam District.

... Applicant.

and

1. The District Collector
District Collectorate,
Nagapattinam- 611 001.

2. The Commissioner
Nagapattinam Municipality
Nagapattinam.

3. The Tamil Nadu Pollution Board,
Rep by its Member Secretary,
No,76, Mount Road,
Guindy,Chennai- 32.

... Respondents.

REPORT FILED BY RESPNDENT NO. 2

I, N. Sridevi, daughter of B. Nandakumar Hindu aged about 45 years, working as Municipal Commissioner, Nagapattinam Municipality, Nagapattinam, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Commissioner of the Nagapattinam Municipality, the 2nd Respondent herein and well conversant with the facts of the case from the connected files.
2. I submit that subsequent to the order passed by this Hon'ble Tribunal the following steps were taken by the Nagapattinam Municipality and the same is submitted for consideration of this Hon'ble Tribunal.

A) BIO - METHANATION PLANT:

Nagapattinam Municipality has provided Bio-Methanation Plant with a capacity of 5 MT/Day near to existing MSW Processing facility located at


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Nagapattinam Town. This plant was established in the year 2018 for the generation of electric power 300-350 KW/hr which will be used for our own purposes. During inspection of the Bio-Methanation Plant it was absorbed that it is partial in operation and the power generator is under fault it will be rectified by the municipality soon and put into operation.

B) BIO MINING PROCESSING FACILITY:

The Municipality has two bio mining processing facility to process the existing accumulated legacy waste. One is located at existing MSW Processing facility, Nagapattinam Town and another one is located at Nagore Town.

1) Bio-Mining facility at Nagapattinam Town:

The Bio Mining process is carried out to process the existing accumulated Legacy waste. The estimated total legacy waste accumulated is 10852.77 Cum over an area of 8.20 acres. The Municipality has provided the Bio Mining facility such as Feeding System, Trommel Screen, belt Conveyors with a capacity to process 90 Tons/Day (two batches). Out of 10852.77 Cum, 7847 Cum of legacy waste has been processed as on 06.09.2021 by the Municipality.

Further as per the revised survey on legacy waste accumulated in Nagapattinam was carried out by M/s. Step Land Survey Consultants, Pondicherry which was reviewed by Anna University, Chennai and the estimated quantity of legacy waste is 20735 Cum. DPR for the project was submitted to The Commissioner of Municipal Administration on 05.02.2021. Further detailed proposal was also prepared and the same was also submitted by the municipality to The Commissioner of Municipal Administration on 11-08-2021 for Administrative Sanction and funding from the Government. After obtaining the Administrative Sanction the bio mining of 20735 Cum of legacy waste will be carried out immediately.

2) Bio Mining facility at Nagore Town:

The Bio Mining process is carried out to process the existing accumulated legacy waste. The estimated total legacy waste accumulated is 12360Cum over an area of


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2.86 acres. The Municipality has provided the Bio Mining facility such as Feeding System, Trommel Screen, belt Conveyors with a capacity to process 60 Tons/Day (two batches). Out of 12360 Cum, 5337 Cum of legacy waste has been processed by the Municipality as on 06.09.2021. Instruction had been given to the contractor to install one more trommel screen with capacity of 60 Ton/Day so as to speed up the process.

● **Progress on completion of bio mining process at Nagapattinam and Nagore**

Out of total legacy waste of 23213 Cum, 13,184 Cum of waste has been processed as on 06.09.2021 and the earlier report was submitted to the Tamil Nadu Pollution Control Board on 09-08-2021 and latest report will be furnished by the municipality to the TNPCB

IV.SEWAGE TREATMENT PLANT (STP):

The municipality has installed two Sewage Treatment Plant (STP) at Nagapattinam and Nagore Town. The Municipality has completed the underground sewerage system for 32 wards out of 36 wards and partially completed for the remaining 4 wards.

1) STP at Nagapattinam Town:

The municipality has already installed STP to treat the 9.63 MLD of sewage generated from Nagapattinam Town. Daily generation of sewage is about 3.90 – 4.20 MLD. The Municipality has obtained consent to operate under Water & Air Acts and the same is renewed upto 31.03.2020. The local body has applied for the renewal of the consent for the period upto 2021-2022 along with the requisite fee of Rs. 2,20,080 on 12-08-2021 and the same is pending for consideration in TNPCB.

2) STP at Nagore Town:

The Municipality has obtained Consent to Establish (CTE) under Water & Air Acts valid upto 31.03.2022 for the STP to treat 2.96 MLD of sewage generated


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from Nagore Town. The municipality has installed the STP and commissioned since April 2021.

The STP was previously inspected by TNPCB on 25.02.2021 and issued show cause notice under Water and Air Acts for operating the STP without obtaining CTO. The Municipality has now filed application for Consent to Operate on 25.06.2021 through OCMMS without remitting Consent Fee. Hence, the application was returned with a request to resubmit the application along with Consent Fee. Subsequently the Municipality has resubmitted the Application for Consent to Operate along with the requisite fee of Rs. 43,600/- and the same is pending for consideration in TNPCB.

It is submitted that the EE, TNPCB has inspected the STP sites, MCCs' and Bio-Methanation on 02.09.2021 and gave some instruction which will be followed.

In the foregoing circumstances it is prayed that this Honourable Tribunal may be pleased to accept the above and pass suitable orders and thus render Justice.

Solemnly affirmed on
This the 07th day of
September 2021 and the
Deponent herein has
Affixed his signature
in my presence

48/24
8/9/2021
before me


Advocate, Nagapattinam.

08.09.21

R. PARAMANANTHAM, B.A B.L
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48/24
8/9/2021
Commissioner,
Nagapattinam Municipality.